

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Docket No. 30/GT/2011

Date: 7.1.2013

To,

Dy. Chief Engineer (Tariff),
Damodar Valley Corporation,
DVC Towers, VIP Road,
Kolkatta- 700054,
West Bengal

Sir,

Subject: **Docket No. 30/GT/2011**: Approval of tariff of Bokaro Thermal Power Station Unit 1, 2, & 3 (3 x 210 MW) for the period 1.4.2009 to 31.3.2014.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by **21.1.2013**:

- (i) Item-wise details of assets classified as "Other Assets" in Form-11, to be submitted.
2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)